

# Parliament Session Wrap

## Budget Session: 28 January to April 18, 2026

### Government Bills passed by Parliament during Budget Session

Short Title	Key Objectives
* <a href="#">The Transgender Persons (Protection of Rights) Amendment Bill, 2026</a>	Changes definition of transgender person to exclude persons with different sexual orientations and self-perceived identities. Recommendation of medical board needed for transgender certificate.
* <a href="#">The Central Armed Police Forces (General Administration) Bill, 2026</a>	Reserves proportion of senior most positions in CAPFs for IPS officers.
* <a href="#">The Jan Vishwas (Amendment of Provisions) Bill, 2026</a>	Amends 80 central Acts to decriminalise offences and rationalize penalties.
* <a href="#">The Andhra Pradesh Reorganisation (Amendment) Bill, 2026</a>	Specifies Amaravati as the official capital of Andhra Pradesh with effect from June 2, 2024.
* <a href="#">The Industrial Relations Code (Amendment) Bill, 2026</a>	Amends the Industrial Relations Code, 2020 to clarify that three existing labour laws stand repealed.
<a href="#">The Insolvency and Bankruptcy Code (Amendment) Bill, 2025</a>	Provides for cross-border insolvency and group insolvency. Introduces a creditor initiated insolvency process.
* Finance Bill, 2026	Gives effect to tax proposals of the central government 2026-27.
* The Appropriation Bill, 2026	Authorises additional expenditure from the Consolidated Fund of India for 2025-26.
* The Appropriation (No.2) Bill, 2026	Authorises additional expenditure from the Consolidated Fund of India for 2026-27.

Note: \* This Bill was introduced during the Budget Session, 2026 Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

### Government Bills introduced during Budget Session and pending

Short Title	Key Objectives	Introduced on	Status
<a href="#">The Corporate Laws (Amendment) Bill, 2026</a>	Amends the Companies Act, 2013 and the Limited Liability Partnership Act, 2008 to decriminalises procedural defaults.	23 Mar 2026 Lok Sabha	Referred to Joint Committee
<a href="#">The Foreign Contribution (Regulation) Amendment Bill, 2026</a>	Transfers to a government body the assets created out of foreign contribution of entities whose FCRA is cancelled or not renewed.	25 Mar 2026 Lok Sabha	

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

### Government Bills Introduced during this Session and voted down

Short Title	Introduced on	Status
<a href="#">The Constitution (One Hundred and Thirty-First Amendment) Bill, 2026 [Delimitation Bills of 2026]</a>	16 Apr 2026 Lok Sabha	Failed to receive special majority and was voted down

### Government Bills Introduced during this Session and rendered infructuous

Short Title	Introduced on	Status
<a href="#">The Union Territories Laws (Amendment) Bill, 2026</a>	16 Apr 2026 Lok Sabha	Rendered infructuous as the related Constitution 131 <sup>st</sup> Amendment Bill was voted down
<a href="#">The Delimitation Bill, 2026</a>	16 Apr 2026 Lok Sabha	

### Government Bills withdrawn during this Session

Short Title	Introduced on	Status
<a href="#">The Jan Vishwas (Amendment of Provisions) Bill, 2025</a>	18 Aug 2025	Select Committee Report presented on 13 Mar 2026, Withdrawn from Lok Sabha on 17 Mar 2026

## Government Bills introduced in earlier sessions and pending in both Houses

INTRODUCED IN LOK SABHA		
Short Title	Introduced on	Status
<a href="#">The Securities Markets Code, 2025</a>	18 Dec 2025	Referred to Standing Committee
<a href="#">The Viksit Bharat Shiksha Adhishthan Bill, 2025</a>	15 Dec 2025	Referred to Joint Committee
<a href="#">The Constitution (130<sup>th</sup> Amendment) Bill, 2025 (Removal of Ministers on Detention)</a>	20 Aug 2025	Referred to Joint Committee
<a href="#">The Government of Union Territories (Amendment) Bill, 2025</a>	20 Aug 2025	Referred to Joint Committee
<a href="#">The Jammu and Kashmir Reorganisation (Amendment) Bill, 2025</a>	20 Aug 2025	Referred to Joint Committee
<a href="#">The Constitution (129<sup>th</sup> Amendment) Bill, 2024 (simultaneous elections)</a>	17 Dec 2024	Referred to Joint Committee
<a href="#">The Union Territories Laws (Amendment) Bill, 2024</a>	17 Dec 2024	Referred to Joint Committee
INTRODUCED IN RAJYA SABHA		
Short Title	Introduced on	Status
<a href="#">The Pesticide Management Bill, 2020</a>	23 Mar 2020	Standing Committee Report on 21 Dec 2021
<a href="#">The Registration of Marriage of Non-Resident Indian Bill, 2019</a>	11 Feb 2019	Standing Committee Report on 13 Mar 2020
<a href="#">The Constitution (125<sup>th</sup> Amendment) Bill, 2019 (Amendment to the Sixth Schedule)</a>	6 Feb 2019	Standing Committee Report on 5 Mar 2020
<a href="#">The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019</a>	9 Jan 2019	Not referred to Standing Committee
<a href="#">The Assam Legislative Council Bill, 2013</a>	10 Dec 2013	Standing Committee Report on 17 Feb 2014
<a href="#">The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013</a>	10 Dec 2013	Not referred to Standing Committee
<a href="#">The Delhi Rent (Repeal) Bill, 2013</a>	29 Aug 2013	Not referred to Standing Committee
<a href="#">The Registration (Amendment) Bill, 2013</a>	8 Aug 2013	Standing Committee Report on 8 May 2015
<a href="#">The Rajasthan Legislative Council Bill, 2013</a>	6 Aug 2013	Standing Committee Report on 9 Dec 2013
<a href="#">The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013</a>	22 Apr 2013	Standing Committee Report on 7 Feb 2014
<a href="#">The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013</a>	18 Mar 2013	Standing Committee Report on 15 Mar 2014
<a href="#">The Tamil Nadu Legislative Council (Repeal) Bill, 2012</a>	4 May 2012	Not referred to Standing Committee
<a href="#">The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Amendment Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Mines (Amendment) Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Indian Medicine and Homoeopathy Pharmacy Bill, 2005</a>	12 Aug 2005	Standing Committee Report on 28 Jul 2006
<a href="#">The Seeds Bill, 2004</a>	9 Dec 2004	Standing Committee Report on 28 Nov 2006
<a href="#">The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001</a>	30 Jul 2001	Standing Committee Report on 9 Dec 2003
<a href="#">The Delhi Rent (Amendment) Bill, 1997</a>	28 Jul 1997	Standing Committee Report on 21 Dec 2000
<a href="#">The Constitution (79<sup>th</sup> Amendment) Bill, 1992 (Population control measures)</a>	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

## Status of Government Bills

Bills pending before session	28
Bills introduced during the session	13
Bills passed during the session	9
Bills voted down during the session	1
Bills rendered infructuous	2
Bills withdrawn during the session	1
Bills pending at the end of the session	28

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